

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF **BOXCARE PACKAGINGS PRIVATE LIMITED**

1	Name Of Corporate Person	BOXCARE PACKAGINGS PRIVATE LIMITED
2	Date Of Incorporation Of Corporate Person	21/11/1985
3	Authority Under Which Corporate Person Is Incorporated / Registered	REGISTRAR OF COMPANIES – MUMBAI
4	Corporate Identity Number/Limited Liability Identification Number Of Corporate Person	U28129MH1985PTC038124
5	Address Of The Registered Office And Principal Office (If Any) Of Corporate Person	W-257 (A), T. T. C. Thane Belapur Road Rabale Navi Mumbai MH 400701 IN
6	Liquidation Commencement Date Of Corporate Person	02ND DAY OF JANUARY, 2023
7	Name, Address, Email Address, Telephone Number And The Registration Number Of The Liquidator	SAAURABH JHAVERI Address: 6TH FLOOR, 620 JOLLY PLAZA, OPP. ATHWAGATE CIRCLE, ATHWAGATE, SURAT 395001 Email: SJHAVERI333@GMAIL.COM Ph. No.: 9824440137 Reg. No: IBBI/IPA-002/IP-N00068/2017-2018/10146
8	Last Date For Submission Of Claims	01ST DAY OF FEBRUARY, 2023

Notice is hereby given that the **BOXCARE PACKAGINGS PRIVATE LIMITED** has commenced voluntary liquidation on **02ND DAY OF JANUARY, 2023**.

The stakeholders of **BOXCARE PACKAGINGS PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before **01ST DAY OF FEBRUARY, 2023** to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



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SAAURABH JHAVERI
Liquidator, **Boxcare Packagings Private Limited**
Reg. No: IBBI/IPA-002/IP-N00068/2017-2018/10146

Date: 03/01/2023
Place: Surat